

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH

Contempt Petition (C) No. 180/00081/2019
in
Original Application No. 180/00065/2016

Monday, this the 14th day of September, 2020

CORAM:

Hon'ble Mr. P. Madhavan, Judicial Member
Hon'ble Mr. K.V. Eapen, Administrative Member

M.K. Balakrishnan, aged 50 years,
S/o. M. Narayanan Nair, MTS,
Chalisseri PO, Ottapalam Division,
679 536, residing at Madath
Koortha Valappil House, Kudallur PO,
Palakkad 679 554,
Phone : 9447531611.

..... **Petitioner**

(By Advocate : Mr. Shafik M. Abdul Khadir)

V e r s u s

1. Mrs. Sarada Sampath, age :
Not known to the petitioner,
fathers name : not known to the petitioner,
Chief Postmaster General, Kerala Circle,
Trivandrum-695 033.
2. Mr. Jitendra Gupta, age :
Not known to the petitioner,
fathers name : not known to the petitioner,
Postmaster General, Northern Region,
Kozhikode-673 011.
3. Mr. K. Anil, age : Not known to the petitioner,
fathers name : not known to the petitioner,
Superintendent of Post Offices, Ottapalam Division,
Ottapalam, 679 101. **Respondents**

(By Advocate : Mr. Brijesh, A.S., ACGSC)

This Contempt Petition having been heard on 14.09.2020 through video conferencing, the Tribunal on the same day delivered the following:

O R D E R (Oral)

Hon'ble Mr. P. Madhavan, Judicial Member –

Heard the Advocate appearing for the petitioner and Advocate Mr. Brijesh A.S., ACGSC appearing for the respondents through video conferencing.

2. Learned counsel for the respondents submitted that they have complied with the orders of this Tribunal.

3. Counsel for the petitioner submitted that he is not fully satisfied with the order passed by the respondents.

4. In view of the substantial compliance, the Contempt Petition is closed with liberty to the petitioner to file a fresh OA, if necessary. Notice discharged.

**(K.V. EAPEN)
ADMINISTRATIVE MEMBER**

**(P. MADHAVAN)
JUDICIAL MEMBER**

“SA”

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Petitioner's Annexure

Annexure P1 - A true copy of the order dated 1.8.2019 of this Hon'ble Tribunal in Original Application No. 180/65/2016.

Respondents' Annexure

Annexure MA-1 - Copy of the order of Hon'ble CAT dated 1.8.2019.

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